

- Note :— 1. Tied up and part- heard matters will be listed on Wednesday in 2nd half before respective Benches, subject to any further instruction of Hon'ble Judges concerned.
2. All motions and mentioning of D. B. Civil side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - I.
All motions and mentioning of D. B. Criminal side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - I.
3. All motions and mentioning of S. J. matters whether Civil or Criminal, in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Single Benches dealing with the subjects as per roster and, in case of a particular subject assigned before more than one Bench, before the seniormost Hon'ble Judge presiding over such Benches.

SITTING OF BENCHES OF PATNA HIGH COURT FROM 28th AUGUST, 2015

DIVISION BENCHES

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| 1. Hon'ble The Acting Chief Justice &
Hon'ble Mr. Justice Chakradhari Sharan Singh | I. CWJC - Relating to PIL (Monday At 10.30 A.M.)
II (a). CWJC - Relating to Validity of Acts
(b). CWJC - Relating to State excise, Central Taxation etc.
(c). CWJC - Relating to Judicial Service
(d). LPA (2014 & 2015)
(e). Original Criminal Misc.(D.B.)- Orders, Admission & Hearing
(f). Civil Review (D.B.) — Orders, Admission & Hearing
--Orders & Admission (Tues. Wed. Thurs. & Friday-
(At 10.30 A.M.)
— Hearing (Mon. Tues. & Wed. At 2.15 P.M.)
III.Cr. Appeal (D.B.) — Orders & Admission
(Daily At 10.30 A.M.)
IV.Cr. Appeal (D.B.) — Hearing (Thurs. & Fri. At 2.15 P.M.)
V. Any other civil matters not assigned to any other D.B.
VI.Cr. W. J. C. — Habeaus corpus(D.B.) other than B.C.C. Act
— Orders, Admission & Hearing. |
| 2. Hon'ble Mr. Justice V.N. Sinha &
Hon'ble Mr. Justice Jitendra Mohan Sharma | At 10.30 A.M. -I. Cr. Appeal (D.B.) (Old Matters) — Hearing
II. Cr. Appeal (D.B.) (Custody matter) —Hearing
At 2.15 P.M. — Death Reference- Hearing |
| 3. Hon'ble Mr. Justice Navaniti Prasad Singh &
Hon'ble Justice Smt. Nilu Agrawal | At 10.30 A.M. — LPA (upto 2013) — Orders , Admission
& Hearing
At 2.15 P.M.— CWJC — CAT Matters — Orders, Admission
& Hearing. |
| 4. Hon'ble Mr. Justice Ramesh Kumar Datta &
Hon'ble Justice Smt. Anjana Mishra | At 10.30 A.M. —CWJC (State Taxation Matters) / M. A. (Taxation)
—Orders , Admission & Hearing
At 2.15 P.M. — I. M.A. (Family Court Matters) Orders, Admission
& Hearing
II. MJC (D.B.) — Orders , Admission & Hearing
III. Cr. W. J. C. — Habeaus corpus(D.B.) — B.C.C. Act — Orders,
Admission & Hearing. |
| 5. Hon'ble Mr. Justice Dharnidhar Jha &
Hon'ble Mr. Justice Gopal Prasad | 1st half — Criminal Appeals (D.B.) (Old matters & Custody
matters)—Hearing |

CIVIL & CRIMINAL SINGLE BENCHES

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| 1. Hon'ble Mr. Justice Samarendra Pratap Singh | CWJC — Group —V (Electricity Act, Freedom fighter , Stamp
Act, E.C. Act, Indira Vikas / Jawahar Rojgar / Notified Area,
Arbitration/S.F.C/ Citizenship, Pollution / Foreigners Act —
Orders, Admission & Hearing |
| 2. Hon'ble Mr. Justice Ajay Kumar Tripathi | Group— II (Equal pay for equal work, Selection, Appoint
ment, Appointment on compassionate grounds, Recruitment,
Leave, Honorarium, Allowance(LTC) , Medical
re-imburemenst, stoppage of salary, Transfer, Repatriation,
deputation , Continuity in Service , Pay Scale, Reservation ,
Regularization, Promotion , Seniority, Allotment of quarters,
Departmental examination, Temporary Post, Date of Birth.)—
Orders , Admission & Hearing (From 2013)
Group -II — Education Matters, other service matters
— Orders , Admission & Hearing (From 2013) |

3.Hon'ble Mr. Justice Dharnidhar Jha	2nd half — Criminal Misc. Matters under Section 439 Cr. P.C.
4.Hon'ble Mr. Justice Mihir Kumar Jha	Group — II — (Compulsory retirement , Disciplinary proceedings, removal / Dismissal / termination, Suspension, Reversion, Increments / withholding of increments, Efficiency bar, Voluntary retirement.) — Orders , Admission & Hearing
5. Hon'ble Mr. Justice Kishore K. Mandal	Group — V I. (other un categorized Misc. matters,) – Orders, Admission & Hearing II. Election Petitions
6. Hon'ble Mr. Justice Dr. Ravi Ranjan	Group — V - Religious Trust, Housing Board, wakf Act, Encroachment / Demolition, Arms Act - Orders , Admission & Hearing
7.Hon'ble Justice Smt. Anjana Prakash -	I.Criminal Misc. Matters under Section 482 Cr. P.C.(Upto 2014) Orders , Admission & Hearing II. Cr. Miscellaneous Applications for Cancellation of Bail and Transfer— Orders, Admission & Hearing. III.— Criminal Revisions Arising From Orders of Conviction, Transfer & Criminal Misc. Matters etc. or matters not assigned to any other Bench.— Orders , Admission & Hearing
8. Hon'ble Mr. Justice Jyoti Saran	CWJC —Group- V- I. Cooperative matters, Municipal Corporation, Zila Parishad, Gram panchayat Matters, PRDA, —Orders ,Admission & Hearing and II. Election matters Relating to Cooperative matters,Gram panchayat Zila Parishad, Municipal Corporation & University.— Orders, Admission & Hearing
9. Hon'ble Mr. Justice Rakesh Kumar	1st half - Group — V (Industrial Law/ E.S.I. / E.P.F., Forest Act, Registration Act, Mines Act, Public Drainage / Telephone , B.B.C. Act.) Orders , Admission & Hearing 2nd half Group— II (Equal pay for equal work, Selection, Appointment, Appointment on compassionate grounds, Recruitment, Leave, Honorarium, Allowance(LTC) , Medical re-imburemenst, stoppage of salary, Transfer, Repatriation, deputation , Continuity in Service , Pay Scale, Reservation , Regularization, Promotion , Seniority, Allotment of quarters, Departmental examination, Temporary Post, Date of Birth.)— Orders , Admission & Hearing (Up to 2012) Group -II — Education Matters, other service matters — Orders , Admission & Hearing (Up to 2012)
10. Hon'ble Mr. Justice Birendra Prasad Verma	CWJC —Group — III —Orders , Admission & Hearing
11. Hon'ble Mr. Justice Dinesh Kumar Singh	Criminal Misc. Matters under Section 438 Cr. P.C.
12. Hon'ble Mr. Justice Gopal Prasad	2nd half —Criminal Appeal (S.J.) including Custody matters — Hearing
13. Hon'ble Mr. Justice Mungeshwar Sahoo	F. A. — Order and Hearing (Upto 1989)
14. Hon'ble Mr. Justice Hemant Kumar Srivastava	Criminal Misc. Matters under Section 439 Cr. P.C.
15. Hon'ble Mr. Justice V. Nath	I. Second Appeals — Order , Admission & Hearing Civil Revision —Orders, Admission & Hearing. II. Writ Petitions arising from orders of Civil Courts/ converted from Civil Revision Applications (U/s 115 C. P. C.) —Orders, Admission & Hearing.

16. Hon'ble Mr. Justice Shivaji Pandey
 1st half—Miscellaneous Appeals— Orders, Admission & Hearing.
 2nd half—MJC.— Orders, Admission & Hearing.
 Testamentary cases / Suits — Orders, Admission & Hearing (on Thursday 2nd half)
 Other Civil matters not assigned to any other Bench — Orders, Admission & Hearing.
17. Hon'ble Mr. Justice Ashwani Kumar Singh
 At 10.30 A.M. — I. Criminal Appeal, Govt. Appeal, SLA against Acquittal (S.J.)— Orders & Admission
 II. Govt. Appeals and Criminal Application under Section 341 Cr. P. C. — Orders, Admission & Hearing.
 At 12.00 Noon —Criminal Misc. Matters under Section 482 Cr. P.C. (2015) — Orders & Admission
 At 2.15 P.M. — Cr. WJC (S.J.) — Orders , Admission & Hearing
18. Hon'ble Mr. Justice Vikash Jain
 I. CWJC — Group —IV —Orders, Admission & Hearing
 II. Matters arising form DRT — Orders, Admission & Hearing
 III. Request Cases — Orders, Admission & Hearing
 IV. Company Petition & Company application— Orders, Admission & Hearing
19. Hon'ble Mr. Justice Ahsanuddin Amanullah
 At 10.30 A.M. —CWJC- Retirement benifit (State Govt. Services) — Orders, Admission & Hearing
 At 12.00 Noon — CWJC — Retirement benifit (Body Corporate / Municipal Corporation Services etc.)— Orders, Admission & Hearing
 At 2.15 P.M. — CWJC —Retirement benifit (University and others.— Orders, Admission & Hearing
20. Hon'ble Mr. Justice Aditya Kumar Trivedi
 F. A. — Order and Hearing (Old Cases)
21. Hon'ble Mr. Justice Rajendra Kumar Mishra
 F.A.— Orders & Hearing (From 1990)
22. Hon'ble Mr. Justice Prabhat Kumar Jha
 Criminal Misc. Matters under Section 439 Cr. P.C.

Civil Review Petitions in Single Judge matters to be listed as per Tiedup of the Bench Concerned / Roster of the subject matter.

Patna High Court
 The 27th August, 2015

By order of Hon'ble The Acting Chief Justice
 Sd/-Prem Ranjan Mishra
 Joint Registrar (List)